

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2531
ANSWERED ON:18.03.2005
DEVELOPMENT OF NON -FOREST WASTELAND
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Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has launched the Investment Promotion Scheme under which corporate bodies are involved in the development of non-trust wasteland;
- (b) if so, the details of the targets fixed under the scheme during each of the last three years, State-wise;
- (c) the area of non-forest wasteland developed through the scheme during the said period, State-wise; and
- (d) the details of the investments made against the allocations in the said period, State-wise?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI A. NARENDRA):

- (a) Investment Promotional Scheme was a Central Sector Scheme launched in 1994-95 to stimulate involvement of the corporate sector, financial institutions and private landowners in the development of wastelands. Under the Scheme, Central promotional subsidy to the extent of 25% project cost subject to a ceiling of Rs. 25.00 lakh was available. However, in the 8 years of its operation (upto 2002-03), the Scheme could not generate the expected response in terms of proposals received under the Scheme. During this period, no proposals were received from the corporate sector. Therefore, the Scheme was discontinued from 2003-04.
- (b) to (d) Under the Scheme, a total of 41 projects sponsored by private land owners for development of an area of 1435 ha. were sanctioned at a total cost of Rs. 16.88 crore involving a subsidy component of Rs. 1.09 crora During 2002-03 to 2004-05, funds allocated under the Scheme was Rs. 10.00 lakh each year. These funds were completely utilized in assisting the on-going projects with the subsidy component.